# Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.794/2017 in O.A. No.2288/2017

Friday, this the 6th day of July, 2018

# Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

Azad s/o Sh. Shishu Gateman Age about 54 years r/o H.No.404, Gali No.4, Raj Nagar Part-II Palam Colony, New Delhi

..Applicant

(Mr. U Srivastava, Advocate)

#### Versus

- Sh. V Dubey,
  General Manager
  Northern Railway, Baroda House,
  New Delhi
- 2. Anshul Gupta, Divisional Railway Manager Northern Railway, Estate Entry Road New Delhi

..Respondents

(Mr. S M Arif, Advocate)

## ORDER (ORAL)

## Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents did not comply with the direction contained in the order dated 14.07.2017 in O.A. No.2288/2017. Today, it is represented by learned counsel for the parties that the direction has since been complied with, i.e., an order has been passed. Therefore, the

contempt case is closed leaving it open to the petitioner to pursue the remedy, if any, vis.-a-vis., the order so passed.

There shall be no order as to cost.

( A.K. Bishnoi ) Member (A) ( Justice L. Narasimha Reddy ) Chairman

July 6, 2018 /sunil/